NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/336/ (IB)/2017

NAME OF THE PETITIONER(S)

: TAT CONSULTANCY SERVICE LTD

NAME OF THE RESPONDENT(S)

: DHANUSH TECHNOLOGIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SUNDAR NARAYAN

PETITIONER

Sunder Non y

ORDER

Counsel for the petitioner present. Time enlarged for placing the copy of the order passed by the Hon'ble High Court of Madras wherein an Official Liquidator was appointed in another matter where the respondent is a party. Put up on 31.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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